

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.197 of 2011&
IA No.302 of 2011

Dated : 24th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Vidharbha Industries Association ... Appellant(s)

Versus

M.S.E.D.C.L. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. G. Umapathy

Counsel for the Respondent (s): Mr. Abhishek Mitra for R.1
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.1

ORDER

Heard the learned counsel for the Appellant.

Post the matter for further hearing on **07.08.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs